Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 35 of 2011 &
I.A. No.82 of 2011

Dated :11th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Konark Power Project Limited … Appellant(s)

Versus

Bangalore Electricity Supply Company Ltd. & Anr. ….Respondent(s)

Counsel for the Appellant(s): **Mrs. M. Kirpal for Mr. T.N. Rao**
Counsel for the Respondent(s): **Mr. Raghavendra S. Srivatsa &**
Mr. Venkat Subramaniam

ORDER

At the request of the learned counsel for the Appellant, post the matter on ***06.09.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS